



Government of Jammu and Kashmir
Housing & Urban Development Department
Civil Secretariat, Srinagar

NOTIFICATION
Srinagar, the 24/5 July, 2026

S.O. 207 : In exercise of the powers conferred by section 14 read with section 15 of the Jammu and Kashmir Housing Board Act, 1976, it is hereby ordered that in respect of existing housing colonies under the control and management of the Jammu and Kashmir Housing Board, the provisions of the Jammu and Kashmir Unified Building Bye-Laws, 2021, as amended from time to time, shall apply.

The Planning and Developmental norms applicable to future Housing Board colonies shall be governed by such Developmental Control Regulations (DVRs), planning parameters and approvals as may be prescribed or approved by the Competent Authority from time to time.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Mandeep Kaur) IAS
Commissioner/Secretary to the Government

No. JKHB/74/2026-08 (7762452)

Dated: 2407-2026

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Additional Chief Secretary to the Hon'ble Chief Minister.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor.
6. Additional Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
7. Chief Electoral Officer, J&K.
8. All Commissioner/Secretaries to the Government.
9. Chairperson, J&K Special Tribunal.
10. Director General, J&K Institute of Management, Public Administration and Rural Development.
11. Divisional Commissioner, Jammu/Kashmir.
12. Principal Resident Commissioner, J&K Government, New Delhi.
13. Secretary, J&K Public Service Commission.

14. All Heads of the Department/Managing Directors.
15. All Deputy Commissioners.
16. Director Estates, Jammu/Kashmir.
17. Secretary, J&K Services Selection Board.
18. Director, Archives, Archaeology and Museums, J&K.
19. Director Information, J&K.
20. Private Secretary to Hon'ble Chief Minister.
21. General Manager, Government Press, Jammu/Srinagar.
22. Private Secretary to Hon'ble Deputy Chief Minister.
23. Private Secretaries to all Hon'ble Ministers.
24. Private Secretary to Advisor to Hon'ble Chief Minister.
25. Private Secretary to the Chief Secretary.
26. Private Secretary to Commissioner/Secretary to the Government,
Housing and Urban Development Department.
27. Incharge Website, H&UDD.
28. Stock file.


(Mohd. Naseem) JKAS

Under Secretary to the Government —